- ^ (ख) इसके क्या कारण हैं और सरकार सी पी डब्ल्यू डी के उन अधिकारियों के खिलाफ क्या रार्यवाही कर रही है जिनकी मिलीभगत/लापरवाही से ठेकेदार मलबे का ढेर जहां तहां लगा देते हैं: और
- (ग) सरकार मलबा साफ करवाने के लिए क्या कदम उठा रही है?

शहरी कार्य और राजगार मंत्रलय में राज्य मंत्री (श्री बंडारू दत्तात्रो)ः जी, हां।

(ख) और (ग) सरकारी कालेनियों और अन्य स्थानों से मलबा हटाने का काम एक सतत प्रकिया है। निर्माण कार्य से सजित मलबे को कार्य समाप्त होने पर या जहां लम्बी अवधि का कार्य होता है वहां समय-समय पर मलवा हटाया जाता है। केन्द्रीय लोक निर्माण विभाग ने सूचित किया है जब कभी सड़कों और पटरियों के किनारे मलवे के ढेर की सूचना मिलती है सम्बंधित विभागों/व्यक्तियों को तत्काल मलवा उठाने के लिए अनुरोध किया जाता है।

Alleviation of Urban Poverty in North **East Region**

4433. SHRI W. ANGOU SiMGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased lo state:

- (a) the different measures for alleviation of poverty in the urban areas of the North-East
- (b) whether Government arc; aware of the fact that the financing banks now working in North-East Stjites are not ready to finance the programme of poverty alleviation and unemployed schemes in the North-East Region specially in Manipur; and
- (c) if so, the steps taken up by Goverirment in thi^ regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND (SHRI EMPLOYMENT BANDARU DATTATRAYA): (a)Two Centrally Spsmsored Schemes, namely Nehru Rojgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP) were being implemented in the urban areas of the country including North-East Region. Tliese two schemes were replaced by a newly laimclTcd programme "Swarna Jayanti Shahari Rojgar Yojana (SJSRY)" with effect from i. 12.97.

(b) and (c) No specific complaint has been received by this Ministry from any State Government in the North-East Region. However, recently, the Manipur State Government has sent a list of cases pending with Banks for grant of loan under the Scheme of Urban Micro Enterprises (SUME) for the month of March, 98 which has been forwarded to Reserve Bank of India for cHrecting the concerned Banks for consideration and disposal of the same under the Urban Self Eraptoymem Programme (USEP) of SJSRY.

Construction of Houses in Urban Areas

4434. SHRI W. ANGOU SINGH: Will the Minister of URBAN AFFAIRS AND EMP1.0YMENT be pleased to state:

- (a) the number of houses to be constructed in the urban areas of the counr.7; State-wise;
- (b) the number of houses to be constructed at the capital city; and
- (c) whether the houses are to be constructed mairiy for twuseless people?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND (SHRI **EMPLOYMENT** BANDARU DATTATRAYA): (a) Housing being a State subject, it is primarily the respsonsibility of the State Governments to formulate and implement housing schemes for various income groups. However, the targets for EWS and LIG housing are fixed by the Government in consultation with the State Governments. Tentative targets for 1998-99 are given in enclosed Statement (See below)

The National Agenda for Governance envisages construction of 20 lakh additional houses in the country out of which 7 lakh dwelling units would be constructed in urban areas every year for the urban poor. The Statewise, targets given in the enclosed Statement (See below) were discussed in the Housing Ministers Conference b^ld on 8th & 9th June, 98. Some of the States have not yet confirmed acceptance of their targets.

(b) According to Delhi Master Plan construction of 97000 dwelling units per year has been envisaged during 1996-2001.

(c) The National Agenda for Governance recognises Hdusing forAll as priority area and lays empliasis on meeting the housing needs of the poor and the deprived.

Stateraent-I

Tentative Targets for EWS Houses/LIG Hoiaes for the yaar 1998-99

S. No.	States/UTs	EWS Houses	LIG Houses
1	2	3	4
1.	Andhra Pradesh	17000*	11000
2.	Assam	1084*	12
3,	Bihar	4200*	2100
4.	Delhi	0	0
5.	Goa	200*	150
6.	Gujarat	4000	1300
7.	Haryana	350*	1000
8.	Himachals Pradesh	262	30
9.	Jammu & Kashmir	700*	350
10.	Karnataka	5000	0
11.	Kerala	100000*	2500
12.	Madhya Pradesh	4000	2500
13.	Maharashtra	3000*	2510
14.	Manipur	750	500
15.	Meghalaya	0*	0
16.	Mizoram	200	220
17.	Orissa	2400	256
18.	Punjab	1000	500
19.	Rajasthan	2000	1000
20.	Sikkim	150	0
21.	Tamil Nadu	2986*	3169
22.	Tripura	150*	100
23.	Uttar Pradesh	14000	1500
24.	West Bengal	4000	250
25.	A.&N. Iskmds	0	50
26.	Daman & Diu	0*	0
27.	Pondicherry	1057	250
	Grant Total	168489	31247

Last years targets but subject to revision by states/UTs.

Statement-II

NatioTKiLA genda.for Governance-Action Plan on Urban Housing for-ih Poor

S. No.	Name of the Sates/UTs	Urban Housing	Urban Housing	
		Target Proposed on Housing Shortage Basis	Target Agreed	
1	2	3	4	
3.	Andhra Pradesh	93260	93260	
2.	Bihar	3S275	38000	
3.	Guarat	29769	29769	
4.	Haryana	11057	10000	
5.	Karnataka	39125	41000	
6.	Kerala	29679	24000	
7.	Madhya Pradesh	34022	34022	

1	2	3	4
8.	Maharashtra	72190	77420
9.	Orissa	23815	23815
10.	Punjab	15310	5000
11.	Rajasthan	23815	4000
12.	Tamil Nadu	87506	50000
13.	Uttar Pradesh	81452	75000
14.	West Bengal	48481	*
15.	Goa	5851	851
16.	Himachal Pradesh	851	2879
17.	Jairmnu & Kashmir	10207	4500
18.	A. &. N. Islands	300	*
19,	Chandigarh	2552	400
20.	Daman & Diu	100	*
21.	D & N Haveli	80	*
22.	Delhi	30620	30620
23.	Lakshadweep	106	*
24.	Pondicherry	3402	1189
25.	Ass-am	13609	13609
26.	Manipur	2552	*
27.	Meghiilaya.	851	5000
28.	Nagaland	851	*
29.	Sikkim	200	•
30.	Tripura	2552	4755
31.	Arunachal Pradesh	1701	*
32.	Mizoram	851	*
	Total	700000	569089

Central Assistance Under IDSMT Scheme to Maharashtra

4435. MISS SAROJ KHAPARDE: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether Government have provided Central assistance to Maharashtra under the scheme of Integrated Development of Small and Medhim Towns (IDSMT) during the last three years;
 - (b) if so, the details thereof, year-wise;
- (c) the details of the towns in the State which have been developed or are being developed under IDSMT, and progress thereof, town-wise; and
- (d) the name of the towns which are likely to be covered under IDSMT in Maharashtra during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND

EMPLOYMENT (SHRI BANDARU DATTARAYA): (a) Yes, Sir. (b) During the last three years, total Ceiitral assistance amounting to Rs. 1140.99 lakh was released to Government of Maharashtra for implementing the projects approved under IDSMT Scheme as per year-wise details given below:-

Year	Rs	in lakh
1995-96		378.75
1996-97		206.01
1997-98		556.23
Total		1140.99

(c) From inception of the Scheme till 31.3.98, 96 towns in Maharashtra have been covered under IDSMT and Central assistance amounting to Rs. 3916.92 lakh released. Upto